

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:216
ANSWERED ON:26.07.2010
PROJECTS UNDER MGNREGS
Reddy Shri K. Jayasurya Prakash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the works/projects undertaken under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are planned to move up the value chain and target skill intensive projects in the remaining part of the Eleventh Five Year Plan;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) the view of the experts, State Governments in this regard; and
- (d) the funds earmarked for the Eleventh Five Year Plan to each State including Andhra Pradesh?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): Ministry of Rural Development has issued joint convergence guidelines for convergence of rural development programmes of Ministries of Environment and Forests, Agriculture; Water resources; Deptt of Land resources and SGSY & PMGSY programmes of Department of Rural Development with NREGA. 115 pilot districts in 23 states have been identified by the Ministry of Environment & Forests, Ministry of Water Resources and Indian Council of Agricultural Research for taking up rural development works of these Ministries in convergence with Mahatma Gandhi NREGA.

(d): Mahatma Gandhi NREGA is demand based and not allocation based program. Central Government release funds to the States/districts based on the labour demand arising at the field level. Budget provisions for the implementation of the Act are made on the basis of performance of the Act and un-utilized funds of the previous year.